

R.O.C.No.3/2014-Con.B2

DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 20 / 2015

Thiru V.Ramamurthy, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai is transferred and posted on other duty as Additional Director, Tamil Nadu State Judicial Academy, Chennai in the existing vacancy.

Thiru J.Justin David, VI Additional Judge, City Civil Court, Chennai is transferred and posted as Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai vice Thiru V.Ramamurthy, transferred.

HIGH COURT, MADRAS.
DATED : 11.02.2015.

Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – District Judges – Transfer and Postings -
Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 20 / 2015, dated: 11.02.2015.

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Thiru J.Justin David, VI Additional Judge, City Civil Court, Chennai, who has been transferred and posted as Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act in the High Court's Notification cited above, is required to hand over charge of his post viz., VI Additional Judge, City Civil Court, Chennai to the IV Additional Judge, City Civil Court, Chennai and full additional charge of the post of VII Additional Judge, City Civil Court, Chennai to the III Additional Judge, City Civil Court, Chennai, immediately, and take charge of the post of the Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai from Thiru V.Ramamurthy, Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai, immediately, on the same day, without fail.

On relief, Thiru. V.Ramamurthy, who has been transferred and posted on other duty as Additional Director, Tamil Nadu State Judicial Academy, Chennai in the High Court's Notification cited above, is required take charge of the post of Additional Director, Tamil Nadu State Judicial Academy, Chennai, immediately, without fail.

Thiru J.Justin David, on assuming charge of the post of Additional District Judge and Presiding Officer, Principal Special Court under E.C. Act, Chennai, is required to hold full additional charge of the posts of Judge, I Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai and Judge, II Additional Special Court for Exclusive trial of cases under N.D.P.S. Act, Chennai, until further orders.

The III Additional Judge, City Civil Court, Chennai is required to hold full additional charge of the post of VII Additional Judge, City Civil Court, Chennai, until further orders.

The IV Additional Judge, City Civil Court, Chennai is required to hold full additional charge of the post of VI Additional Judge, City Civil Court, Chennai, until further orders.

**HIGH COURT, MADRAS.
DATED : 11.02.2015.**

**Sd/- P.KALAIYARASAN,
REGISTRAR GENERAL**